

Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE

Date of commencement of CIRP: 09.06.2025

**LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS**

This List is as on 9th February, 2026

For any query related to claims, please contact on e-mail id: cirp.piyalitradng@gmail.com

**List of Operational creditors (Government Dues)**

S.L. No.	Name of Creditor	Details of Claim received		Details of Claims admitted				Amount of Contingent claims	Amount of any mutual dues, that maybe set-off	Amount of Claims under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Whether related party	% of voting share in COC, if applicable					
1	Income Tax Department	09.02.2026	42,780	42,780.00	Unsecured	No	0.00	0.00	0.00	0.00	0.00	NIL
<b>Total</b>			<b>42,780.00</b>	<b>42,780.00</b>			<b>0</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	

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